

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 101 OF 2017

Dated: 23rd July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mrs. Shikha Ohri
Mr. Nishant Kumar

Counsel for the Respondent(s)

: Mr. Arijit Maitra for R-2

Mr. Pradeep Misra
Mr. Shashank Pandit for R-10

Mr. Mohit Mudgal for R-15

Mr. R.B. Sharma for R-16

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **13.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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